

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-1305/2014

New Delhi, this the 21st day of July, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Santanu Mukherjee,
420, Home Avenue, Apt 204 N,
Oak Park, IL 60302, USA
Age – 44 yrs, Research Scientist – D

..... Applicant

(through Sh. Praveen Martha)

Versus

1. The Chairman,
Department of Biotechnology,
Ministry of Science and Technology,
Government of India,
Technology Bhawan,
New Mehrauli Road,
New Delhi.
2. The Chairman,
Translational Health Science and Technology Institute,
Department of Biotechnology,
Government of India,
DBT Cell, National Institute of Immunology Campus,
JNU Complex,
Aruna Asaf Ali Marg,
New Delhi-110067.
3. Mr. M.V. Santo,
Administrative Officer,
Translational Health Science and Technology Institute,
Department of Biotechnology,
Government of India,
DBT Cell, National Institute of Immunology Campus,
JNU Complex,
Aruna Asaf Ali Marg,
New Delhi-110067.
4. Dr. SudhanshuVrati,
Dean,
Translational Health Science and Technology Institute,
Department of Biotechnology,
Government of India,
DBT Cell, National Institute of Immunology Campus,
JNU Complex,

Aruna Asaf Ali Marg,
New Delhi-110067.

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Respondents

(through Sh. Abir Phukan, Ms. Smriti Suresh and Sh. Gyanendra Singh)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J)

Learned counsel for the applicant, Sh. Praveen Martha, seeks leave of this Tribunal to withdraw this OA with liberty to approach appropriate forum.

2. Accordingly, this OA is dismissed as withdrawn with liberty as aforesaid.

(Shekhar Agarwal)
Member (A)

(V. Ajay Kumar)
Member (J)

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